

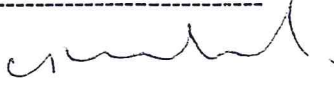


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	VIMATHESH	P.C.S for R-9	
2.	K. MOORTHY	Counsel for R-8	
3.	PAWAN SHABAKH	Counsel for the Respondent - 5	K.P.T =
4.	R. Muzari		(for)
5.	Rajkumar Shabakh	Counsel for Petitioners	

ORDER

Counsel for Petitioner present. Counsel for R1 to R5 present. Counsel for R6 to R8 present. PCS for R9 present. Counsel for Petitioner insisted for passing orders in relation to the interim prayers and ready to make submissions. Counsel for R1 to R5 prayed short time for filing counter and to make submissions. Counsel for R6 to R8 stated that they are filing counter during the course of the day. Counsel for R9 submitted that he filed an application and the same may be considered as counter. At request of Respondents, the matter is adjourned for hearing submissions of both sides. **Put up on 01.08.2018.**

-sc-
(S VIJAYARAGHAVAN)
Member (Technical)

-sc-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp